the Table, under sub-section (4) of section 30 of the Industries (Development and Regulation) Act, 1951, a copy of the Ministry of Industry and Supply (Department of Industry) Notification G.S.R. No. 1781/IDRA/30/1/64, dated the 11th December, 1964, publishing the Registration and Licensing of Industrial Undertakings (Amendment) Rules, 1964. [Placed in Library. See No. LT-3663/64]

ANNUAL REPORT AND ACCOUNTS 1963-64 OF THE HEAVY ELECTRICALS (INDIA) LTD., BHOPAL AND OTHER RELATED PAPERS

SHRI T. N. SINGH: Sir, I also beg to lay on the Table a copy each of the following papers, under sub-section (1) of section 619-A of the Companies Act, 1956:—

- (i) Eighth Annual Report and Accounts of the Heavy Electricals (India) Limited, Bhopal, for the I year 1963-64, together with the Auditors' Report on the Accounts j and the comments of the Comptroller and Auditor-General of India thereon.
- (ii) Review by Government on the working of the Company. [Placed in Library. See No. LT-3788/65]

REPORT OF THE INDIAN PRODUCTIVITY TEAM ON STANDARDISATION AND VARIETY REDUC- I TION IN FACTORIES IN U.S.A. AND JAPAN,

SHRI T. N. SINGH: Sir, 1 also beg to lay on the Table a copy of the Report (November, 1964) of the Indian Productivity Team on Standardisation and Variety Reduction in Factories in U.S.A. and | Japan. [Placed in Library. See No. LT-3789/65]

- (I) THE TEA BOARD EMPLOYEES (CONDUCT) (SECOND AMENDMENT) RULES, 1964
- <II) THE COTTON CONTROL (AMENDMENT) ORDER. 1964

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI S. V. RAMASWAMY): Sir, I beg to lay on the

Table a copy each of the following Notifications of the Ministry of Commerce \>---

- (i) Notification G.S.R. No. 1798, dated the 14th December, 1964, publishing 'the Tea Board Employees (Conduct) (Second Amendment) Rules, 1964, under sub-section (3) of section 49 of the Tea Act, 1953.
- (ii) Notification S.O. No. 4374, dated the 23rd December, 1964, publishing the Cotton Control (Amendment) Order, 1964, under subsection (6) of section 3 of the Essential Commodities Act, 1955. [Placed in Library. See No. LT-3790/65 for (i) and LT-3791/65 for (ii)]

TWENTY-SIXTH REPORT OF THE LAW COM-MISSION ON INSOLVENCY LAWS

THE DEPUTY MINISTER IN THE MINISTRY OF LAW (SHRI JAGANATH RAO)

Sir, I beg to lay on the Table a copy of the Twenty-sixth Report (February, 1964) of the Law Commission on Insolvency Laws. [Placed in Library. See No. LT-3767/65]

REPORT (1963-64) OF THE SALT DEPARTMENT

Tin; DEPUTY MINISTER IN THE MINISTRY OF INDUSTRY AND SUPPLY (SHRI BIBUDHENDRA MISRA): Sir, I beg to lay on the Table a copy of the Report of the Salt Department for 1963-64. [Placed in Library. See No. LT-3793/65]

MINISTRY OF FINANCE (DEPARTMENT OF REVENUE) NOTIFICATIONS

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI RAMESHWAR SAHU): Sir, I beg to lay on the Table a copy each of the following Notifications of the Ministry of Finance (Department of Revenue), under Section 159 of the Customs Act. 1962:—

- (i) Notification G.S.R. No. 1782, dated the 14th December, 1964.
- (ii) Notification G.S.R. No. 1783, dated the 14th December, 1964.
- (iii) Notification G.S.R. No. 1784, dated the 14th December, 1964.